

(a) whether the US Administration has decided to pull the plug on the GSM 102 programme for sales of American farm goods to India;

(b) if so, the details thereof;

(c) whether the USDA has made a plea to the US that India's export credit programme continue after the country's concluded nuclear weapons testing; and

(d) if so, the extent to which the decision to suspend the GSM 102 programme for India is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) to (d) Does not arise.

#### **Border Area Development Programme**

6114. PROF. CHAMAN LAL GUPTA: Will the PRIME MINISTER be pleased to state :

(a) the total amount provided under the Border Area Development Programme in Jammu & Kashmir; the details thereof, scheme-wise;

(b) whether Union Government propose any scheme to ensure that central grants provided to various scheme are utilised properly; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) An amount of Rs. 93.54 crore has been allocated under Border Area Development Programme to Jammu & Kashmir from 1993-94 when the programme was revamped, to 1997-98. The amount is given for the State as a whole, further spatial and sectoral distribution is decided by the Screening Committee at the State Level. The sectorwise provisions as furnished by the State Government, are given in the statement attached.

(b) and (c) The progress under Border Area Development Programme is assessed during the annual plan discussions with the State Government. In addition, the State Government is also required to furnish financial and physical progress reports on quarterly basis.

#### **Statement**

*Sectorwise provisions from 1993-94 to 1997-98, under Border Area Development Programme are as under*

(Rs. Crore)

Sl.No.	Sector	Provision
1	2	3
1.	Education	23.00

1	2	3
2.	Health	14.43
3.	Agriculture/Rural Dev./ Sheep Husbandry	14.44
4.	PWD/PHE	17.91
5.	Science & Technology	16.99
6.	Food & Supply	0.62
7.	Police Department	2.00
8.	Civic Action Programme	0.43
9.	Others	3.72
Total		93.54

#### **Restriction of Entry**

6115. SHRI A.C. JOS: Will the PRIME MINISTER be pleased to state :

(a) whether any country has restricted entry for Indians; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The grant of an entry visa is the sovereign right of each country. Government is not aware of any country having a policy specifically to restrict the entry of Indian nationals. In some countries, the entry of Indian nationals is governed by bilateral visa arrangements.

#### **Production of Maize**

6116. SHRI PRAKASH YASHWANT AMBEDKAR : Will the PRIME MINISTER be pleased to state :

(a) the number of training programmes conducted during last year for increasing the maize production;

(b) the location of each training centre, State-wise;

(c) whether the Agriculture University is likely to be made one of the centre; and

(d) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) 5 training programmes for National/State level officers have been conducted through Directorate of Maize Research (DMR), IARI during 1997-98. Besides, 1381 two-day farmers' training programmes on maize production technology, through Krishi Vigyan Kendras (KVKs), ICAR Institute, State Research Centres, State Agriculture Universities (SAUs), Farmers Training Centres (FTCs) etc.. have been conducted under 'Accelerated Maize Development Programme (AMDP)' during 1997-98.

(b) to (d) No specific training centre for maize production technology is located in any state. However, State Agriculture Universities, ICAR Institute/other research centres, Krishi Vigyan Kendras (KVKs), farmers' training centres, in the field of Agriculture have been involved for training on maize production technology. A list of Agriculture Universities/Institutes which have been requested to organise training programme on maize production technology for National/State Level Officers during both the Kharif and Rabi seasons in 1998-99 is given in the attached statement.

#### Statement

*List of Agriculture Universities/Institutes, which have been requested to organise training programme on maize production technology for National/State Level Officers during both the Kharif & Rabi Seasons in 1998-99.*

1. Directorate of Maize Research (DMR), IARI, Pusa, New Delhi.
2. C.S. Azad University of Agriculture & Tech., Kanpur, (UP).
3. G.B. Pant University of Agriculture & Tech., Pantnagar, (UP).
4. N.D. University of Agri. & Tech., Faizabad, (UP).
5. CCS, HAU, Hissar, (Haryana).
6. PAU, Ludhiana, (Punjab).
7. R.A.U., Udaipur, (Rajasthan).
8. RAU, Samastipur, (Bihar).
9. RAU, Kanke, Ranchi, (Bihar).
10. O.U.A.T., Regional Sub Station, Jashipur, (Orissa).
11. A.N.S.R.U., Hyderabad, (A.P.).
12. UAS, Dharwad, (Karnataka).
13. UAS, Bangalore. (Agricl. Res. Station, Nagenanhalli), (Karnataka).
14. Maize Research Station, GAU, Godhra, (Gujarat).
15. T.N. Agricultural University, Coimbatore, (Tamil Nadu).
16. I.G.A.U., Raipur, (Madhya Pradesh).
17. J.N.K.V.V., Jabalpur, (Madhya Pradesh).
18. H.P.K.V.V. Regional Research Station, Bajaura (Himachal Pradesh).
19. A.A.U., Jorhat (Assam).
20. M.A.U. Prabhani (Maharashtra).
21. N.E.H. Region, ICAR Research Complex (Meghalaya).

#### Implementation of Projects

6117. SHRI S.S. OWAISI: Will the PRIME MINISTER be pleased to state :

(a) the number of projects being implemented in SAARC countries with the assistance from India:

(b) the cost of those projects and the extent of assistance extended by the Government for implementing those projects; and

(c) the steps taken to improve multilateral relations with SAARC countries?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Rajasthan Atomic Power Plant

6118. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state :

(a) the extent of derating of Rajasthan Atomic Power Plant (RAPP) units;

(b) whether the Government propose to allocate additional power to Rajasthan in lieu of derating of RAPP Units;

(c) if so, the details thereof;

(d) whether the Government favours allocation of entire power from Unit-III and Unit-IV of RAPP to Rajasthan;

(e) if so, the details thereof; and

(f) the schedule of commissioning of Unit-IV of RAPP at Kota?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The present derated capacity of Rajasthan Atomic Power Station (RAPS) Unit-2 is 200 MWe and that of Unit-1 is 100 MWe.

(b) and (c) Additional allocation to the extent of about 534 MW of power has been made to the State of Rajasthan from the unallocated quota of Central Stations and from the diverted share of some of the constituents in the Central Sector Stations from time to time.

(d) and (e) The power from these units when commissioned will be allocated to the different State Electricity Boards in the Region as per the existing formula followed by the Ministry of Power.

(f) The scheduled date of commissioning of Unit-4 of Rajasthan Atomic Power Plant is December 1999.